

IN THE INCOME TAX APPELLATE TRIBUNAL 'A' BENCH, PUNE

**SHRI PARTHA SARATHI CHAUDHURY, JM
AND
DR. DIPAK P. RIPOTE, AM**

**ITA No. 356, 357 and 358/PUN/2019
Assessment Year : 2013-14**

M/s. Jaylee Biotech Pvt. Ltd.
Neha Garden, P-1, E-1,
New SBH Colony, Jyoi Nagar,
Aurangabad

PIN : NSKJ03030G

Appellant

Vs.

Dy. Commissioner of Income-tax
CPC-TDS, Ghaziabad

Respondent

Appellant by : None
Respondent by : Shri S.P. Walimbe

Date of Hearing : 16-03-2022
Date of Pronouncement : 21-03-2022

ORDER

PER PARTHA SARATHI CHAUDHURY, JM :

These appeals preferred by the assessee emanate from separate orders of the Id. Commissioner of Income Tax (Appeals) – 2, Aurangabad dated 6-9-2018, 6-9-2018 and 22-11-2018 respectively, for the Assessment Year 2013-14.

2. The Id. Counsel for the assessee vide its letter dated 21-2-2022, submitted that the assessee has gone under the Vivad Se Vishwas Scheme, 2020 and has received Forms No. 3 in all these cases. In such a scenario, the assessee wants to withdraw the said appeals. Copies of Form No. 3 received along with withdrawal application have been filed on record by the assessee. The Id. D.R did not raise any objection in case the assessee wishes to withdraw the appeals.

3. In view of the request made by the assessee, we permit the assessee to withdraw the appeals.

4. In the result, the appeals of the assessee are **dismissed as withdrawn**.

Order pronounced in the open Court on this 21st day of March 2022

Sd/-
(DR. DIPAK P. RIPOTE)
ACCOUNTANT MEMBER

sd/-
(PARTHA SARATHI CHAUDHURY)
JUDICIAL MEMBER

Pune; Dated, the 21st March 2022
Ankam

Copy of the Order forwarded to :

1. The Appellant.
2. The Respondent.
3. The CIT- Nasik
4. The CIT(A)- 2, Aurangabad
5. D.R. ITAT 'A' Bench
5. Guard File

BY ORDER,

Sr. Private Secretary
ITAT, Pune.

		Date	
1	Draft dictated on	10-03-2022	Sr.PS/PS
2	Draft placed before author	10-03-2022	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order	21-03-2022	Sr.PS/PS
8	File sent to Bench Clerk	21-03-2022	Sr.PS/PS
9	Date on which the file goes to the Head Clerk	23-03-2022	
10	Date on which file goes to the A.R		
11	Date of dispatch of order		